

No.J-11015/6/2017-Judl.
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

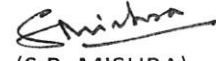
Shastri Bhavan, New Delhi
Dated 21st July 2020

ORDER

The President is pleased to extend the term of the panel of advocates engaged as Standing Government Counsel/Additional Standing Counsel for conducting Government litigation (except cases of Railways and Taxation), before various District & Subordinate Courts in the State of West Bengal, vide this Department's order of even number dated 10th July 2017 and as amended, vide order of even number dated 3rd October 2018, until further orders.

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No.26(1)/99-Judl. dated 24.09.1999 read with OM No.26(1)/2014/Judl. dated 01.10.2015 and instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e., www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

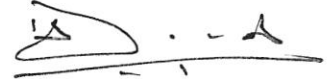


(S.R. MISHRA)

Additional Secretary

Copy to:-

1. PS to MLJ/PPS to Law Secretary/PPS to Secretary, Legislative Department/PPS' to all Additional Secretaries/PS' to all JS&LAs in the Main Secretariat.
2. Shri Yezdeard Jehangir Dastoor, Additional Solicitor General of India, High Court of Calcutta.
3. The Incharge, Branch Secretariat, Kolkata, with the request to make the payment of retainership fee to all the Standing Counsel appointed vide the above-mentioned order of even number dated 10th July 2017, in pursuance of this Department's OM No.18/2/2016-Admn.I(LA) dated 06.12.2016.
4. Office of the District & Sessions Judge in all the Districts as mentioned in this Department's order dated 10th July 2017.
5. The Accountant General for the State of West Bengal.
6. Pay & Accounts Office, Department of Legal Affairs
7. Cash (LA) Section.
8. All the Counsel as listed in this Department's order dated 10th July 2017.
9. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard file/Judicial Section with 5 spare copies.



(D. SRINIVAS)

Section Officer (Judicial)

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